

(b) the details of the offers accepted and rejected stating the reasons for their rejection;

(c) whether, before implementation of the accepted proposals, Government propose to set up Prasara Bharati Corporation; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (d) The Inter-Departmental Committee set up by Government to suggest options available to the Government for implementation of the scheme for offering broadcasting rights to public corporations after making an in-depth study of all the relevant aspects had, *inter alia*, met representatives of groups which had shown interest in setting up and running the new broadcasting channels to elicit their views in the matter. No formal proposals have so far been invited in this regard by the Government and, as such, there is no question of acceptance or rejection of any proposal.

**विदेशी कार्यक्रमों की बढ़ती हुई लोक-प्रियता**

1408. डॉ० अब्दुल रहमान : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि हमारे देश में पाकिस्तान बंगलादेश और नेपाल दूरदर्शन के कार्यक्रम लोकप्रिय बनते जा रहे हैं; यदि हां, तो उसके क्या कारण हैं ;

(ख) यदि हां, तो देश में अपने दूरदर्शन के कार्यक्रमों को लोकप्रिय बनाने के लिए सरकार को क्या योजनायें हैं ; और

(ग) पहले से स्वीकृत किए जा चुके पुराने धारावाहिकों की संख्या कितनी है

और क्या इन्हें पुनः दिखाए जाने का विचार है ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी गिरिजा व्यास) : (क) और (ख) इस बात का कोई स्पष्ट प्रमाण नहीं है। तथापि दूरदर्शन के कार्यक्रम फॉर्मेट में गुणात्मक सुधार लाने के लिए सतत प्रयास जारी हैं ताकि दस-दशकों की रूचि बनी रहे।

(ग) पुरानी प्रायोजन स्कीम के अंतर्गत 19 धारावाहिक पहले से ही अनुमोदित और प्रसारण की प्रतीक्षा में हैं। पहले अनुमोदित और प्रसारित सभी धारावाहिकों को फिर से प्रसारित किए जाने का कोई कार्यक्रम नहीं है।

**Caution against privatisation of media**

1409. SHRIMATI VEENA VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to a news item captioned "Caution against T.V., Radio privatisation" which appeared in the *Hindustan Times* of October 30, 1991; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The contents of the news item have been noted.

**Documentary on Deendayal Upadhyaya**

1410. SHRI KRISHAN LAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a documentary was telecast on T.V. regarding Late Pandit Deendayal Upadhyaya on